


HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of Registrar General at Srinagar)

C O R R I G E N D U M

In continuation to High Court Notification No 586 dated 21-09-2016, it is hereby notified that the condition No. 2, which reads:-

"For the initial period of five years of service, pay of direct recruits shall be regulated as per fixed monthly salary in terms of SRO 202 dated 30-06-2015".

Shall stand deleted in view of the Circular No 09-GAD of 2016 dated 29-01-2016 issued by Under Secretary to the Government, General Administration Department Civil Secretariat, Srinagar read with communication No GAD (Legal)F-473/ 2015/864 dated 29-09-2016 received from Public Law Officer General Administration Department Civil secretariat, Srinagar and also read with Hon'ble Division Bench Judgment dated 04-10-2016, passed in SWP No. 1663/2016 titled Latif Hussain Khan & Ors. V/S State & Os.

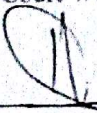

(A. K. Koul)
Registrar General 15.10.16.

No: 21002-14/NR

Dated: 17-10-16

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice for information.
2. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir, for information of His Lordship.
3. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar, for information of His Lordship.
4. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal, for information of His Lordship.
5. Registrar Judicial, High Court wing, Jammu
6. Registrar Judicial, High Court wing, Srinagar
7. Principal District and Session Judge Leh/Kargil
...for information and necessary action
8. Director Information, Srinagar with the request to publish the above notification in Daily Newspapers i.e., Kashmir Times, Daily Srinagar Times and Greater Kashmir (Srinagar), Daily Excelsior and Kashmir Times (Jammu)
9. Director Doordarshan, Kendra, Jammu/Srinagar with the request to broadcast the above Notification in News and Employment Bulletin.
10. Director, Radio Kashmir Srinagar/Jammu/Leh/Kargil with the request to broadcast the above Notification in News and Employment News.
11. Incharge, NIC for uploading in the High Court Website.


Registrar General
15.10.2016.